

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:506  
ANSWERED ON:28.02.2000  
FUNDING BY POWER FINANCE CORPORATION  
SUBODH MOHITE

**Will the Minister of POWER be pleased to state:**

- (a) whether the Power Finance Corporation has proposed funding for the transmission and distribution activity in the States, which have initiated the process of reforms in the power sector;
- (b) if so, the details thereof alongwith the names of the states benefited by the proposals; and
- (c) the details of the proposals pending before the Power Finance Corporation for Funds, state-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER

( SHRIMATI JAYAWANTI MEHTA )

(a) : Power Finance Corporation, in its normal course of business, funds transmission and distribution activity in all the States whether they have initiated reform process or otherwise. However, for the States committed to undertake power sector reforms/restructuring, PFC provides relaxation in some conditionalities including exposure norms while extending financial assistance.

(b) : The total cumulative disbursement by PFC to transmission and distribution activity in the States is given at Annexure-I.

(c) : Details of proposals pending before PFC are at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART(b) OF THE UNSTARRED QUESTION NO.506 TO BE ANSWERED IN THE LOI SABHA ON 28.2.2000 REGARDEING FUNDING BY POWER FINANCE CORPORATION.  
BORROWER WISE CUMMULATIVE DISBURSEMENT UPTO 31ST JANUARY, 2000

(Rs. in lakhs)

S.No.	Borrower`s Name	Trans.	Urban	Shunt	Cap.
	Distrb.				
1.	HSEB	2453.58	1054.39	1070.08	
2.	HVPNL	2351.16	1602.39	689.27	
3.	HPSEB	2418.88	2.42	390.52	
4.	PSEB	6057.84	1221.81	32.00	
5.	RSEB	25097.14	23989.54	3905.87	
6.	UPSEB	20723.33	3829.32	3491.59	
7.	Govt. of Goa	519.05	-	-	
9.	MPEB	38068.15	9586.40	2968.97	
10.	MSEB	93044.37	12564.15	5078.61	
11.	BSES	-	47.50	-	
12.	APTRANSCO	53119.89		19481.24	4326.08
13.	KPTCL	47808.15		24201.12	2658.76
14.	KPCL	-	8105.26	-	

15.	KSEB	6994.32	-	148.32	
16.	TNEB	32966.00		10272.28	6566.46
17.	BSEB	-	281.51	-	
18.	BSHPCL	407.00		-	
19.	OSEB	1029.93		-	382.42
20.	GRIDCO	24089.70	8258.57		7.88
21.	WBSEB	2549.74		-	
22.	MANIPUR P.D.D	405.00		-	
23.	MIZORAM P.D.D.	2456.00		-	
24.	NAGALAND P.D.D.	2583.33	345.90		-

TOTAL 390699.40 131277.71 38094.45

## ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART(c) OF THE UNSTARRED QUESTION NO.506 TO BE ANSWERED IN THE LOI SABHA ON 28.2.2000 REGARDING FUNDING BY POWER FINANCE CORPORATION.

(Rs. in crores)

SL. No.	Nos.	State/ Borrower	Scheme Type	Cost of Project	Amount Sought	Status
1.	1	UPSEB	S.I.	28.00	22.40	Agenda note approved sanction letter being issued.
2.	1	HPSEB	TRANS.	1.83	1.28	Agenda note under approval.
3.	1	SEB	-DO-	15.45	10.82	-DO-
4.	1	NAGALAND	-DO-	10.11	6.10	EIRR <12% being referred back.
5.	1	WBSEB	U.D.	36.00	30.00	Agenda note under approval.
6.	1	GEB	TRANS.	73.50	58.00	Adtl. inf. sought on
7.	2	-DO-	-DO-	15.30	12.00	-DO-
8.	3	-DO-	S.I.	48.90	38.00	-DO-
9.	4	-DO-	TRANS.	13.65	10.00	-DO-
Sub Total for GEB				151.35	118.00	
10.	1	APTRANSCO	TRANS.	15.40	10.80	Appraisal note

under prep.

11.	2	-DO-	-DO-	10.00	7.00	-DO-
12.	3	-DO-	-DO-	15.70	11.00	-DO-
	41.10	28.80				
13.	1	KPTCL awaited.	TRANS.	30.86	21.60	Addl. inf.
14.	2	KPTCL awaited.	TRANS.	12.90	9.03	Addl.inf.
15.	3	-DO-	-DO-	9.05	6.33	-DO-
16.	4	-DO- under approval.	S.I.	153.72	123.00	Agenda Note
	Sub Total for KPTCL					
	206.53	159.96				
17.	1	TNEB under prep.	U.D.	4.86	3.40	Appraisal note
18.	2	-DO-	-DO-	3.65	2.55	-DO-
19.	3	-DO-	-DO-	3.47	2.40	-DO-
20.	4	-DO- awaited.	TRANS.	112.10	78.00	Addl. inf.
	124.08	86.35				
Grand Total	614.45	463.71				